

ITEM NO.1706

COURT NO.16

SECTION III-A

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 1866/2018

M/S SHIVAM HAND MADE PAPER

Appellant(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV. & ORS.

Respondent(s)

(IA No. 44922/2023 - APPLICATION FOR SUBSTITUTION

IA No. 44927/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 27-03-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANOJ MISRA

[IN CHAMBERS]

For Appellant(s) Mr. E. C. Vidya Sagar, AOR

For Respondent(s) Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

Mr. Abhishek Misra, Adv.
Ms. Deepika Mishra, Adv.
Ms. Abha Jain, AOR
Mr. N.k.jain, Adv.
Mr. Aniteja Sharma, Adv.

Mr. Braj Kishore Mishra, AOR
Mr. Abhishek Yadav, Adv.

UPON HEARING THE COUNSEL THE COURT MADE THE FOLLOWING
O R D E R

IA No. 44922/2023 and IA No. 44927/2023

In IA No. 44927 of 2023 the prayer is to condone the delay in filing the application seeking substitution of the deceased appellant.

The applications seeking condonation of delay in moving the application for substitution and for substitution of the deceased appellant are allowed. Let necessary substitution be made in the array of parties.

(RAJAN SACHDEVA)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
BRANCH OFFICER (NSH)